

Bahadur): Sir, I beg to lay on the Table a copy each of the following papers:

(i) Following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1938, making certain amendments to the Delhi Motor Vehicles Rules, 1940:—

- (a) Notification No. F 12/54/61-PR (T) published in Delhi Gazette dated the 17th October, 1963.
- (b) Notification No. F. 12/221/62-PR(T) published in Delhi Gazette dated the 14th November, 1963.

[Placed in Library. See No. LT-2234/64].

(ii) The Merchant Shipping (Apprenticeship to Sea Service) Second Amendment Rules, 1963 published in Notification No. G.S.R. 1838 dated the 30th November, 1963, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2235/64].

(iii) Report of the Enquiry Committee about the accident at the Multani Ghat in the river Yamuna. [Placed in Library. See No. LT-2236/64].

NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION (AMENDMENT) RULES

The Minister of Community Development and Co-operation (Shri S. K. Dey): Sir, I beg to lay on the Table a copy of the National Co-operative Development Corporation (Amendment) Rules, 1963 published in Notification No. G.S.R. 1933 dated the 21st November, 1963, under sub-section (3) of section 22 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-2237/64].

Shri P. K. Deo (Kalahandi): Sir, this statement may be circulated.

Mr. Speaker: Yes.

AUDIT REPORTS OF INDIAN CENTRAL OILSEEDS COMMITTEE, LAC CESS COMMITTEE, ARECANUT COMMITTEE, INDIAN COUNCIL OF AGRICULTURAL RESEARCH AND THE INDIAN CENTRAL COCONUT COMMITTEE

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Sir, I beg to lay on the Table a copy of the following papers:—

- (i) The Fertiliser (Control) Second Amendment Order, 1963 published in Notification No. S.O. 3428 dated the 14th December, 1963, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2238/64].
- (ii) Audit Report on the accounts of the Indian Central Oilseeds Committee, for the year 1961-62. [Placed in Library. See No. LT-2239/64].
- (iii) Audit Report on the accounts of the Indian Lac Cess Committee for the year 1961-62. [Placed in Library. See No. LT-2240/64].
- (iv) Audit Report on the accounts of the Indian Central Arecanut Committee for the year 1961-62. [Placed in Library. See No. LT-2241/64].
- (v) Audit Report on the accounts of the Indian Council of Agricultural Research for the year 1961-62. [Placed in Library. See No. LT-2242/64].
- (vi) Audit Report on the accounts of the Indian Central Coconut